

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 2965-2966/2026

PUSHPENDRA ALIAS GABBAR

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

Date : 27-07-2026 These appeals were called on for hearing today.

For Appellant(s) :

Mr. Indrajeet Singh, Adv.
Mr. Amit Pratap Shaunak, Adv.
Mr. T.s. Nanda Kumar, Adv.
Ms. Shivangi Chaturvedi, Adv.
Mr. C. Solomon, AOR

For Respondent(s) :

Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Ms. Prerna Sharma, Adv.
Ms. Abhinav Sharma, Adv.

M/S. Dubey & Chandra Law Chambers, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 has already filed reply.

Respondent nos. 2 and 3 are duly represented as Vakalatnama was filed in May, 2026. Ld. Counsel seeks time to file reply. Be filed within two weeks as last opportunity. If filed let the same be taken on record, else further opportunity to file the same would stand declined.

As per office report, photocopy/digitized copy of the original records have not been received so far. Issue reminder.

List again on 01.09.2026.

Copy of this Record of proceeding be furnished to the concerned ld. Advocate-on-record for information and compliance.

APOORV SINGH
Registrar